

- (c) the reasons for the pendency; and  
 (d) Government's plan for completing the projects?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) Details of new projects falling fully/partly in the State of Kerala that were sanctioned during the last three years (2006-07, 2007-08 and 2008-09) and outlay provided to these projects are as under:—

*(Rs. in crore)*

Sl. No.	Project	Year of sanction	Anticipated cost	Outlay provided in the last 3 years as per Budget
1.	Dindigul-Pollachi-Palghat and Pollachi-Coimbatore Gauge Conversion (224.88 Km)	2006-07	557.24	54.20
2.	Chengannur-Chingavanam Doubling (26.5 Km)	2006-07	132.23	9.06
3.	Kuruppantara-Chingavanam Doubling (26.54 Km)	2007-08	99.19	2.82
4.	Ambalapuzha-Haripad Doubling (18.13 Km)	2007-08	48.37	1.19

(b) to (d) The projects are being progressed as per availability of resources. Land acquisition for the doubling projects in the State of Kerala is taking longer time due to resistance by the local people. Regular meetings are being held with State Government Authorities to expedite land acquisition and to sort out other issues.

#### **Development of high speed southern rail corridor**

3178. SHRI RAJEEV CHANDRASEKHAR: Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Government of Karnataka has requested the Railways for the development of high speed southern rail corridor between Chennai and Mumbai *via* Bangalore and Hubli; and  
 (b) if so, the action taken/proposed to be taken in the matter?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI E. AHAMMED): (a) and (b) Yes, Sir. Government of Karnataka had requested for undertaking pre-feasibility study of Chennai-Bangalore-Hubli-Mumbai corridor. Ministry of Railways have, however, agreed for undertaking pre-feasibility study on Chennai-Bangalore corridor on a 50:50 cost sharing basis. Government of Karnataka have been advised that for Bangalore — Hubli-Mumbai corridor, State Government may indicate its willingness to bear 80% of the cost of the pre-feasibility study. The response of Government of Karnataka is still awaited.